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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

Original Application No. 350/00 94 of 2020

Shri Subrata Ghosh, son of Late Haripada

Ghosh, aged about 59 years, by occupation

service, working as Technical Officer in the

Office of the Head Quarter Chief Engineer,

Eastern Command, Fort William, residing at

83/1, Beniatala Street, Kolkata-700005.

Applicant

- Versus -

1. Union of India, service through The Secretary, Ministry of Defence, South Block, New Delhi-110011.
2. The Engineer-in-Chief, Army Head Quarter, Kashmir House, New Delhi-110011.
3. The Chief Engineer, HQ, Eastern Command, Fort William, Kolkata-700021.
4. The Chief Engineer, Kolkata Zone, Ballugunge Maidan Camp, Gurusaday Road, Kolkata-700019.

Respondents

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/94/2020

Date of Order: 27.01.2020

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**



Subrata Ghosh.....Applicant

Vrs.

Defence.....Respondents

For The Applicant(s): Mr. P.C.Das & Ms. T.Maiti, Counsel

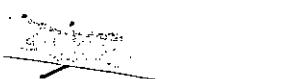
For The Respondent(s): Mr. R.Halder, Counsel

ORDER (O.R.A.L)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. Ld. Counsels for both the sides agree that the applicant has joined the promotional post and, therefore, the O.A. has become infructuous.
3. Ld. Counsel for the applicant, however, submits that the applicant should be given liberty to approach this Tribunal, if further aggrieved. The liberty to come up before this Tribunal as and when aggrieved, as per law, is always available to the applicant.
4. In view of the submissions of the Ld. Counsels for the parties, the O.A. stands disposed of as infructuous without any order as to costs.


(Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

RK